

ITEM NO.78

REGISTRAR COURT. 1

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 11112-11117/2013

M/S BAJAJ HINDUSTHAN LTD

Appellant(s)

VERSUS

U.O.I & ORS

Respondent(s)

(with appln. (s) for stay and office report)

Date : 20/09/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Harsh Trivedi, Adv.

M/s. Karanjawala & Co.,Adv.

For Respondent(s)

Shri Gautam Sharma, Adv.

Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

All the respondents are duly represented.

Both the parties have not filed statement of case,
despite the expiry of the statutory period.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)

Registrar